

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 182 of 1995.

Thursday this the 7th day of March, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

S. Soundara Raj,
Data Entry Operator,
Computer Section,
Income Tax Office,
C.R. Building, I.S. Press Road,
Ernakulam-18. .. Applicant

(By Advocate M/s M.R. Rajendran Nair & Associates.)

Vs.

1. The Chief Commissioner of Income Tax,
Central Revenue Buildings,
I.S. Press Road, Kochi-18.
2. The Chairman, Central Board of
Direct Taxes, Ministry of Finance,
North Block, New Delhi. .. Respondents

(By Advocate Shri S. Radhakrishnan, ACGSC)

The application having been heard on 7th March, 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that he is entitled
to reckon seniority in the cadre of Data Entry Operator,
with effect from 19.4.89. Ancillary reliefs are also sought.
His request was rejected by A-1. He has made A11 representa-
tion against A1, and that is pending consideration before
second respondent.

...2/-

2. Standing counsel for respondents submits that A-11 will be considered on merits, and a speaking order passed thereon. We record the submission.
3. Second respondent will pass appropriate orders on A-11 within two months from today since it has been pending consideration for about fifteen months now.
4. Application is disposed of as aforesaid. No costs.

Thursday this the 7th day of March, 1996.



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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List of Annexures

1. Annexure A1: True copy of the Order No. CC-CHN-16/ Estt/18/94-95 dated 5/10/1994 issued by Assistant Commissioner of Income Tax for 1st respondent to the applicant
2. Annexure A11: True copy of the representation dated 31-10-1994 submitted by applicant to the 2nd respondent.